# GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

# LOK SABHA STARRED QUESTION NO. 118 TO BE ANSWERED ON 11.02,2019

## **Capitation Fee**

#### †\*118. SHRI LAXMI NARAYAN YADAV:

#### **SHRIMATI RAMA DEVI:**

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there are reports of capitation fee still being charged despite being banned in the country;
- (b) if so, the number and the details of such cases detected during the last three years, State-wise;
- (c) the action taken by the Government in this regard along with the outcome thereof; and
- (d) the reaction of the Government thereto?

#### **ANSWER**

#### MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SH. PRAKASH JAVADEKAR)

(a) to (d): A statement is laid on the table of the house.

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STATEMENT AS REFERRED TO IN REPLY TO PART (A) TO (D) OF THE LOK SABHA STARRED QUESTION NO. †\*118. TO BE ANSWERED ON 11.02.2019 ASKED BY SHRI LAXMI NARAYAN YADAV: SHRIMATI RAMA DEVI: REGARDING CAPITATION FEE

(a) to (d): Government has not received any case of capitation fees still being charged.